

cooperated. I think it would be necessary to pass that Ordinance; otherwise we would be required to sit on Saturday.

[Translation]

SHRI GUMAN MAL LODHA: Mr. Speaker, Sir, please ask the Government to give a statement in regard to the bomb-blasts which took place in Delhi. It is a very serious matter as well as an important one. The Delhi administration does not have enough police to tackle such incidents. The Central Government should assist the Delhi administration to enable the Delhi Government to properly deal with such incidents of bomb-blasts...(Interruptions)

1209 hrs.

[Mr. Deputy Speaker in the Chair.]

[English]

MR. DEPUTY SPEAKER: One by one please; all of you will have a chance.

(Interruptions)

MR. DEPUTY SPEAKER: My request is, you please resume your seat.

SHRI BASUDEB ACHARIA: The Government should make a statement on this. This is a very serious matter. (Interruptions)

MR. DEPUTY SPEAKER: You will have a chance.

[Translation]

DR. P.R. GANGWAR (Pilibhit): Mr. Deputy Speaker, Sir, police raped two Dalit women in my constituency. But neither any enquiry has been held in this case nor any report has been registered nor any other action has been taken. I demand through you that orders be issued to enquire into this matter and the guilty police personnel be punished...(Interruptions)...Two local police constables and an ASI raped those women, tore their clothes, broke utensils but nobody listened to them...(Interruptions)

[English]

MR. DEPUTY SPEAKER: You will have a chance...(Interruptions)

MR. DEPUTY SPEAKER: I will call the names one by one. You all will get a chance to speak...(Interruptions)

SHRI E. AHAMED (Manjeri): Sir, I would like to bring to the notice of the Government about a very serious and urgent matter of public importance. In the Sahara International Airport in Bombay, many undesirable and nasty things are happening. The people who are returning from the Gulf countries are put to a lot of difficulties and harassments by the touts. This issue has been raised by many hon. Members including myself in this august House many a time. It has not been responded by the Government of India and no action has been taken by the Maharashtra Government.

Last Tuesday, as reported in the newspapers, three people who returned from the Gulf countries and on their way to Kerala had been accosted by touts and taken them to a hotel in Kurla. They have been robbed of their

valuables and their hard earned money and they have been put to a lot of difficulties and hardships. The police reluctantly arrested two people when the complaint was filed with them. I allege that these things are happening with the connivance of a section of the police. The inaction of police on such complaints is a result of this lethargic attitude of the officials and the Government.

There are a number of passengers who are coming from the Gulf countries and whose destination is Kerala and who are the victims of these touts.

Therefore, I take this opportunity to urge the Government to take it as a serious matter and give the protection to the travellers who are coming to Sahara International Airport from Gulf countries and proceed to various destinations from Bombay.

I hope the Government will take necessary immediate steps to prevent these undesirable elements and take action against them...(Interruptions)

MR. DEPUTY SPEAKER: I will call all the names provided you cooperate. The Zero Hour comes to an end by 12.30 P.M. It is for you to cooperate. Each of the hon. Member will get one minute each....(Interruptions)

[Translation]

SHRI PRABHU DAYAL KATHERIA (Firozabad): Mr. Deputy Speaker, Sir, through you, I would like to draw the attention of the Central Government to a very serious problem. A gang is actively operating in the Firozabad city of Uttar Pradesh which indulges in kidnappings of teenaged students and sending the abducted teenagers to some other big city. This way around 40 students have so far been kidnapped from this city and Firozabad Police administration has not been able to make any headway in this matter. That is why the whole city is tense. The school students have even held a demonstration in this regard and have demanded that the gang be apprehended.

Mr. Deputy Speaker, Sir, I would like to draw the attention of the Government, through you, that of late the law and order situation has worsened to such an extent in Firozabad that five Industrialists have been kidnapped from there, yet, the S.S.P. has not been able to find out anything in this regard.

Sir, I would like to draw the attention of the Government to a very important matter that Firozabad's population of Hindu and Muslims is almost similar in number and if the increasing cult of kidnappings misleads one community into believing that it is being done at the behest of the other community then it is likely to make the situation of not only Firozabad but the whole country very explosive. Aligarh and Agra have also witnessed riots among minorities. That is why, through you, I would like to urge upon the Government to take immediate steps and find out about the kidnapped wards of the people and then they should be restored to their parents.

Since you have allowed me only a minute to have my say, I conclude without going into details.

[English]

MR. DEPUTY SPEAKER: I want to make it clear to all

of you. You all have given notices. The names are here. Why do you not consume the time of the House in a better way?... (*Interruptions*)

[*Translation*]

SHRI RAMASHRAY PRASAD SINGH (Jahanabad): Mr. Deputy Speaker, Sir, I would like to raise a matter relating to 41, Jahanabad constituency of Bihar. This area is infested with terrorists. The poor and harijan youth are not being able to progress in that area and hence, they are getting isolated from the main stream. I have repeatedly submitted to the Government that Jahanabad should also be included in those districts which have been identified under Integrated Jawahar Rozgar Scheme and the criteria fixed for it should be amended. You must be coming across news-items in the dailies that terrorism is taking this area in its stranglehold. We demand that Jahanabad is included under Integrated Jawahar Rozgar Scheme by relaxing the rules, to get this area free of terrorist outfits because development is the only weapon which can root out terrorism.

[*English:*]

MR. DEPUTY SPEAKER: Dr. K.V.R. Chowdary.

SHRI LOKANATH CHOUDHURY (Jagatsinghpur): Mr. Deputy Sepaker, Sir.. (*Interruptions*)

MR. DEPUTY SPEAKER: I have called Dr. K.V.R. Chowdary.

SHRI LOKANATH CHOUDHURY: I am also Choudhury, Sir.

Mr. DEPUTY SPEAKER: You are a senior Choudhury, I am calling a junior Chowdary.

DR. K.V.R. CHOWDARY (Rajahmundry): Sir, I like to bring to your kind notice about the defects in the Panchyat Raj Act. (*Interruptions*)

MR. DEPUTY SPEAKER: Dr. Chowdary, reading out the speech is prohibited. If at all you want to say something, just put it in the capsule form.

DR. K.V.R. CHOWDARY: Sir, Recently, the Andhra Pradesh Government misused the Act by conducting elections to local bodies, Panchayat Sarpanch posts, Mandals and Zila Parishads elections separately. By doing this there has been a loss to the exchequer to the tune of about Rs. 75 crore. Also, by issuing the notifications separately, there has been a loss of more than two month for carrying out development activities in the rural areas because all the developmental activities there have come to a grinding halt.

I request the Rural Development Minister and the Urban Development Minister to make arrangements for holding elections simultaneously for Councils, Mandals and Panchayats in one day so that we can save the money.

[*Translation*]

SHRI RAMDEW RAM (Palamau): Mr. Deputy Speaker, Sir, Palamau, which is a district of Bihar falls under my constituency. There is a cement factory in the Hussainabad division which has been closed down since long. Thousands of workers of that area are dying of starvation and there are no facilities of medicine or education for their

families yet nobody is willing to listen to their grievances. The Government are betraying them. It has been rightly said 'Daga kisi ka saga nahin hai, na mano to kar ke dekho jis-jisne daga kiya hai, uska jakker ghar dekho.' I urge upon them to provide facilities to those workers.

SHRI SANTOSH KUMAR GANGWAR (Bareilly): Mr. Deputy Speaker, Sir, through you, I would like to draw the attention of the Government to the fact that the Ministry of Communications have decided to set up another telecommunications division. The other division is being set up at Dehradun but the districts which have been included under it are not ideally selected. Agra division, Bareilly division, Kumaon division and Moradabad division have been included under it which are geographically far from Dehradun. I would like to draw your attention to the fact that the condition of those Mandals is very bad because there is no proper transportation route whereas Lucknow is very close to it. If the Government intend to work in the right direction then Bareilly would be the ideal choice. If the second division is proposed to be set up then it should be set up in Bareilly. The Central Government have decided to develop Bareilly as the counter magnet city which is beneficial from every point of view. Around one lakh telephone consumers would be affected by it and the departmental expenses would also come down. I would like to say that it should be reconsidered and necessary directions should be issued to set up another division of Uttar Pradesh in Bareilly.

SHRI RAM NIHOR RAI (Robertsganj): Mr. Deputy Speaker, Sir, through you I would like to draw the attention of the Government to such backward districts of our country, namely Sonbhadra in Uttar Pradesh and Singrauli in Madhya Pradesh, which are of a different kind. In 1950 at the time of laying a foundation stone of Pansagar, a spring bridge had also been constructed under it on Renu River to link both the areas. This bridge caved in during monsoons in 1991. At that time you had allowed me to raise this matter in this House and then this bridge had been repaired. Now, in September, 1994, it collapsed again delinking my constituency in Uttar Pradesh, and Madhya Pradesh where there are NCC, NTPC and Government of India Coal Mines and private aluminium factory, Kanodia chemicals and Hi-tech carbon etc. factories. The traffic of this place has been jammed. Besides, our adivasis, go from Renu Sagar to Renukoot for shopping and medical facilities. Today, there is no transportation facility for them in those jungles and that is why they are on the verge of starvation because our adivasis are not permitted to use the dam on Pansagar and Renu Sagar.

That is why, through you, I would like to urge upon the Government, I had demanded at that also that a passenger train should be introduced from Banaras. But our Minister of Railways seems annoyed with me because he discontinued this rail facility. I request that this passenger train be resumed and an immediate action be taken by NCL, NTPC and the Central Government to start the construction work of this bridge soon.